



सत्यमेव जयते

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर रोड, नई दिल्ली

Email Office : dgft@nic.in , Phone Office : 011-23062777

(DES - VII SECTION)**MINUTES OF THE NORMS COMMITTEE- VII****MEETING No.** NC/7/MEET/Feb/202324/14**DATED:** 28/02/2024Please Note

- I. For information of exporters, Norms Committee - VII handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 39, 40 .Communications in respect of cases/pertaining to NC- VII may be sent to email address: nc7.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/7/MEET/Feb/202324/14 dated 28/02/2024 of Norms Committee - VII for the year 2023-24 was held on 28/02/2024 under the Chairmanship of Subhash Agarwal, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	SUHRUT MOHAPATRA, Joint DGFT	DGFT(HQ)
2	Nimesh Singh, Young Professional	DGFT(HQ)
3	NAND Lal, Technical Consultant	DPIIT
4	SHAISH KUMAR, Technical Consultant	DGFT
5	DINESHNARAIN MATHUR, Technical Consultant	DGFT
6	Nand Lal, Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/7/MEET/Feb/202324/14				
Case Status	Case Approved				
Party Name	CENTURY INDUSTRIAL PRODUCTS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 14 and 28/02/2024				
HQ File Number	HQRNORM REVIW00008064AM24				
RA File Number	022404000011 AM21				
Licence No and Date	0210209877/19/05/2020				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
40101290	F R CONVEYOR GOODS	1 Kg	59069990	Synthetic Fabric for Textile Conveyor Belts (EE,EP,NN)	0.1583 Kg
			40024900	Chloroprene Rubber	0.1688 Kg
			40012990	Natural Rubber	0.3166 Kg
			40022000	Synthetic Rubber	0.0422 Kg
			28030010	Reinforcing Filler for Rubber Conveyor Belts	0.2151 Kg
			28258000	Fire Retardant Filler for Rubber Conveyor Belts	0.0538 Kg
			38123010	Anti-oxidants for Rubber	0.0269 Kg
			38121000	Accelerators for Rubber	0.0215 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	2 / NC/7/MEET/Feb/202324/14
Case Status	Case Approved

Party Name	R R KABEL LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 14 and 28/02/2024				
HQ File Number	HQRNORM REVIW00007049AM24				
RA File Number	NA				
Licence No and Date	0311009180/03/12/2021				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39042200	PVC Compound RR EXP(PVC COMPUND RR EXP NET CONTENT 325000 KGS)	1 Kg	39041090	PVC RESIN	0.5565 Kg
			29173300	PLASTICIZER	0.252 kg
			NA	FILLER	0.147 kg
			38123990	STABILIZER	0.0735 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	3 / NC/7/MEET/Feb/202324/14				
Case Status	Case Approved				
Party Name	MRF LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 14 and 28/02/2024				
HQ File Number	HQRNORM APPLY 00006782AM23				
RA File Number	04AX04001052 AM23				
Licence No and Date	0411005005/07/03/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity per 100 Kg of export item
40129020	SOLID TYRES - USED	17676.0 Kg	40012100	Natural Rubber	54.09 Kg

	FOR INDUSTRIAL APPLICATIONS		40021990	Synthetic Rubber (SBR-1502/1712)	0.42 Kg
			28030010	Carbon Black	31.15 Kg
			72173030	Bead Wire	2.95 Kg
			38123910	Rubber Chemicals (Antioxidants/Accelerator/Antiozonant retardars, peptizers & Sulphur))	2.518 Kg
			28170010	Zinc Oxide	2.48 Kg
			29072100	Misc chemicals Microcrystalline wax, Paraffin Wax, Pigments, Softners, Stearic acid,solvents, Plasticisers, Synth Resin	4.63 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	4 / NC/7/MEET/Feb/202324/14
Case Status	Case Approved
Party Name	EDATHALA POLYMERS PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 14 and 28/02/2024
HQ File Number	HQRNORM APPLY 00000427AM24
RA File Number	10AX04000043 AM24
Licence No and Date	1011001747/26/04/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
40012200	Technically specified natural rubber((TSNR))	1 Kg	40012930	Natural Rubber 3X Brown	1.02 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	5 / NC/7/MEET/Feb/202324/14
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Case Status	Case Approved				
Party Name	NISHANT MOULDINGS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 14 and 28/02/2024				
HQ File Number	HQRNORM APPLY 00000575AM24				
RA File Number	07AX04000104 AM24				
Licence No and Date	0711007471/04/05/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39239090	PET PREFORMS(PET PREFORMS)	1 Kg	39076990	PET RESIN	1.05 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	6 / NC/7/MEET/Feb/202324/14				
Case Status	Case Approved				
Party Name	R R KABEL LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 14 and 28/02/2024				
HQ File Number	HQRNORM APPLY 00001416AM24				
RA File Number	03AX04001080 AM24				
Licence No and Date	0311024366/09/06/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39042200	PVC Compound RR EXP(PVC COMPUND RR EXP NET CONTENT 325000 KGS)	1 Kg	39041090	PVC RESIN	0.5565 Kg
			29173300	PLASTICIZER	0.252 kg
			NA	FILLER	0.147 kg

			38123990	STABILIZER	0.0735 Kg
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RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	7 / NC/7/MEET/Feb/202324/14
Case Status	Case Approved
Party Name	MRF LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 14 and 28/02/2024
HQ File Number	HQRNORM APPLY 00004377AM24
RA File Number	04AX04000306 AM24
Licence No and Date	0411005693/12/07/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC Code of Export item	HS of Item	Quantity	ITC Code of import item	HS of Import item	Quantity per 100 Kg of export item
40129020	SOLID TYRES - USED FOR INDUSTRIAL APPLICATIONS	17676.0 Kg	40012100	Natural Rubber	54.09 Kg
			40021990	Synthetic Rubber (SBR-1502/1712)	0.42 Kg
			28030010	Carbon Black	31.15 Kg
			72173030	Bead Wire	2.95 Kg
			38123910	Rubber Chemicals (Antioxidants/Accelerator/Antiozonant retardars, peptizers & Sulphur)	2.518 Kg
			28170010	Zinc Oxide	2.48 Kg
			29072100	Misc chemicals Microcrystalline wax, Paraffin Wax, Pigments, Softners, Stearic acid,solvents, Plasticisers, Synth Resin	4.63 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	8 / NC/7/MEET/Feb/202324/14
Case Status	Case Approved
Party Name	MRF LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 14 and 28/02/2024
HQ File Number	HQRNORM APPLY 00004678AM24
RA File Number	04AX04000371 AM24
Licence No and Date	0411005783/27/07/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC Code of Export item	HS of Item	Quantity	ITC Code of import item	HS of Import item	Quantity per 100 Kg of export item
40129020	SOLID TYRES - USED FOR INDUSTRIAL APPLICATIONS	17676.0 Kg	40012100	Natural Rubber	54.09 Kg
			40021990	Synthetic Rubber (SBR-1502/1712)	0.42 Kg
			28030010	Carbon Black	31.15 Kg
			72173030	Bead Wire	2.95 Kg
			38123910	Rubber Chemicals (Antioxidants/Accelerator/Antiozonant retardars, peptizers & Sulphur)	2.518 Kg
			28170010	Zinc Oxide	2.48 Kg
			29072100	Misc chemicals Microcrystalline wax, Paraffin Wax, Pigments, Softners, Stearic acid,solvents, Plasticisers, Synth Resin	4.63 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	9 / NC/7/MEET/Feb/202324/14
Case Status	Case Approved
Party Name	METRO TYRES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 14 and 28/02/2024

HQ File Number	HQRNORM APPLY 00005130AM24				
RA File Number	05AX04000933 AM24				
Licence No and Date	0511020485/18/08/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
40115090	BICYCLE NYLON TYRES EPDM (MIN.7.5%) RUBBER COMPOUND WITH REFLECTIVE TAPE (Total Export Quantity 500 MT)	100 MT	40012100	Natural Rubber	27.23 MT
			40021990	Synthetic Rubber (PBR)	5.00 MT
			40021990	Synthetic Rubber (SBR-1502)	6.34 MT
			40027000	Synthetic Rubber (EPDM)	8.00 MT
			28030010	Carbon Black (N-330,N-550,N-660)	17.35 MT
			38121000	Rubber Chemicals (Antioxidents)	0.99 MT
			38121000	Rubber Chemicals (Accelarators)	0.99 MT
			27129040	Misc. Chemicals (Paraffin Wax)	8.00 MT
			59021090	Nylon tyre Cord Fabric dipped (N6-420 D/1, N66-420 D/1, N6- 840 D/1, Duraskin with RFL)	11.00 MT
			79011100	Zinc Ingot	1.312 MT
38249900	Precipitated Silica	3.5 MT			

			39209999	Reflective Tape (4.7 MM TO 5.7 MM)	1.05 Mtr/Mtr content in export
			59069990	Cotton Chafer (7 MM TO 9 MM)	1.05 Mtr/Mtr content in export
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	10 / NC/7/MEET/Feb/202324/14
Case Status	Case Approved
Party Name	METRO TYRES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 14 and 28/02/2024
HQ File Number	HQRNORM APPLY 00005459AM24
RA File Number	05AX04001531 AM24
Licence No and Date	0511020799/05/09/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
40115090	BICYCLE NYLON TYRES EPDM (MIN.7.5%) RUBBER COMPOUND WITH REFLECTIVE TAPE (Total Export Quantity 500 MT)	100 MT	40012100	Natural Rubber	27.23 MT
			40021990	Synthetic Rubber (PBR)	5.00 MT
			40021990	Synthetic Rubber (SBR-1502)	6.34 MT
			40027000	Synthetic Rubber (EPDM)	8.00 MT
			28030010	Carbon Black (N-330,N-550,N-660)	17.35 MT
			38121000	Rubber Chemicals (Antioxidants)	0.99 MT

			38121000	Rubber Chemicals (Accelerators)	0.99 MT
			27129040	Misc. Chemicals (Paraffin Wax)	8.00 MT
			59021090	Nylon tyre Cord Fabric dipped (N6-420 D/1, N66-420 D/1, N6- 840 D/1, Duraskin with RFL)	11.00 MT
			79011100	Zinc Ingot	1.312 MT
			38249900	Precipitated Silica	3.5 MT
			39209999	Reflective Tape (4.7 MM TO 5.7 MM)	1.05 Mtr/Mtr content in export
			59069990	Cotton Chafer (7 MM TO 9 MM)	1.05 Mtr/Mtr content in export
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	11 / NC/7/MEET/Feb/202324/14				
Case Status	Case Approved				
Party Name	SRI RAMKARTHIC POLYMERS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 14 and 28/02/2024				
HQ File Number	HQRNORM APPLY 00005848AM24				
RA File Number	32AX04000361 AM24				
Licence No and Date	3211005581/25/09/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity

40169990	RUBBER MOULDED COMPONENTS	1 Kg	39100090	POWERSIL (R) 310C6 MH-IN/L2-8/7046 Silicone Rubber	0.984 Kg
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RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	12 / NC/7/MEET/Feb/202324/14
Case Status	Case Approved
Party Name	FARCOM CABLE SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 14 and 28/02/2024
HQ File Number	HQRNORM APPLY 00006199AM24
RA File Number	07AX04001056 AM24
Licence No and Date	0711009448/12/10/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39042200	PVC COMPOUND(CABLE GRADE)	1 Kg	39041020	PVC RESIN	0.616 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	13 / NC/7/MEET/Feb/202324/14
Case Status	Case Approved
Party Name	MRF LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 14 and 28/02/2024
HQ File Number	HQRNORM APPLY 00006796AM24
RA File Number	04AX04000688 AM24
Licence No and Date	0411006367/09/11/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import	Import item	Quantity per 100 Kg of export
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			item		item
40129020	SOLID TYRES - USED FOR INDUSTRIAL APPLICATIONS	17676.0 Kg	40012100	Natural Rubber	54.09 Kg
			40021990	Synthetic Rubber (SBR-1502/1712)	0.42 Kg
			28030010	Carbon Black	31.15 Kg
			72173030	Bead Wire	2.95 Kg
			38123910	Rubber Chemicals (Antioxidants/Accelerator/Antiozonant retardars, peptizers & Sulphur)	2.518 Kg
			28170010	Zinc Oxide	2.48 Kg
			29072100	Misc chemicals Microcrystalline wax, Paraffin Wax, Pigments, Softners, Stearic acid,solvents, Plasticisers, Synth Resin	4.63 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	14 / NC/7/MEET/Feb/202324/14				
Case Status	Case Approved				
Party Name	BAGLA POLIFILMS LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 14 and 28/02/2024				
HQ File Number	HQRNORM APPLY 00006856AM24				
RA File Number	05AX04001754 AM24				
Licence No and Date	0511022074/16/11/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity

39206919	POLYOLEFIN SHRINK FILM(PLASTIC FILM)	1 Kg	39011010	POLYETHYLENE RESIN	0.84 Kg
			39023000	PROPYLENE COPOLYMER	0.21 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	15 / NC/7/MEET/Feb/202324/14				
Case Status	Case Approved				
Party Name	NARENDRA PLASTIC PRIVATE LIMITED (PART IX)				
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 14 and 28/02/2024				
HQ File Number	HQRNORM APPLY 00006923AM24				
RA File Number	03AX04003717 AM24				
Licence No and Date	0311028813/20/11/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39232100	PRINTED VEST TYPE CARRIER BAGS (MADE OF HDPE)((Net Content of HDPE -3454.00MT and LLDPE - 546.00MT))	1 Kg	39012000	HDPE GRANULES	0.86 Kg
			39011010	LLDPE	0.136 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					